

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 31

IA 372/2021 IA 820/2021 IA 824/2021 in C.P.(IB)2104/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Aqua Omega Services Pvt Ltd**
V/s
Great United Energy Pvt Ltd

Appearance (via video-conference):
Liquidator : Rajesh Mittal

For the Applicant IAs 372 & 820 : Adv Anil Dubey

Section 60(5), 9 of the IBC, 2016

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **16.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)